

Name of the Corporate Debtor	Tarun Realtors Private Limited	Date of commencement of CIRP	20-07-2023	List of creditors as on:	22-05-2025
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List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

S. No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount in INR				Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted*	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC	Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	
1	Assets Care and Reconstruction Enterprise Limited **	08-08-2023	2,37,54,27,214	2,37,54,27,214	Loan	Yes	No	No	49.6%	-	-	-	-	Refer Note 5 & 3 below
2	Asset Reconstruction Company (India) Limited	07-08-2023	1,01,65,15,282	1,01,65,15,282	Loan	Yes	No	No	21.2%	-	-	-	-	Refer Note 3 below
3	The Karur Vysya Bank Limited	08-08-2023	1,39,98,83,241	1,39,98,83,241	Loan	Yes	No	No	29.2%	-	-	-	-	Refer Note 3 below
			4,79,18,25,737	4,79,18,25,737					100.0%	-	-	-	-	

Note 1 Amount rounded off to the nearest Rupee

Note 2 The aforesaid claim(s) have been admitted basis verification of information/ documents provided by the respective claimants.

Note 3\* Claims admitted are subject to revision/substantiation/modification on the basis of any additional information/evidence/clarification/ revised claim being received.

Note 4 The Aforesaid claim is subject change bases any further documents received

Note 5\*\* a. Standard Chartered Bank assigned its loan along with all rights title and interest to Assets Care and Reconstruction Enterprise Limited (Acting in its capacity as Trustee of ACRE-159 Trust) vide assignment agreement dated 10th June 2024

b. Fedbank Financial Services Limited assigned its loan along with all rights title and interest to Phoenix ARC Private Limited vide assignment agreement dated 5th April 2024. Thereafter, Phoenix ARC Private Limited (Trustee of Phoenix Trust FY 24-25) assigned its loan to Assets Care and Reconstruction Enterprise Limited vide assignment agreement dated 23rd October 2024

c. South Indian Bank assigned its loan along with all rights title and interest to Asset Reconstruction Company (India) Limited vide assignment agreement dated 28th September 2021